**Declaration of Assets and Liabilities** 

I, SURFSH KUMAR, son/dayghter/wife of LATE YADUNGANDAN YADAN aged 20.04.1975 years, belonging to BIHAR VIDHAN SABHA PATAM. give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

ăr.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name PRIYA KUMARI
(i)	Cash	18,000 2	MEERADEY	SIDDHARTH KUMAR	KUMAR	DAUSHTERMAR
(0)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI ALC SAMARASME REAL ESTAM SOOO I- M. BENFIT- LYGGO I-SOO!	WIL	MIC	MIC	2012
(iii)	Bonds, Debentures and Shares in companies	DELOP- 1310	NIL	MIL	MIL	491
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	PLI SA - 5,00,000	NIL.	LIC SA- S,00000/-	CIC SA- 5,000001.	MIL
(v)	Motor Vehicles (details of make, etc.)	HERO MOTER- CYCLE	MIL	HERO MOTERCIC CLAMER	IE MIL	NIL
(vi)	Jewellery (give details of weight and value)	ML	MIL	MIL	MIL	XII.
(vii)	Other assets, such as values of claims / interests	NIC	KIIL	MIL	NIL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets 8.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	nave to be indicated]  Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	MIL	MIL	μιL	AIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	MIL	الم	NIL	MIC	NIL
(111)	Buildings (Commercial and residential) Location(5) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIC	MIC	MIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	MIL	- MIL	A. S.	,IIL	•
(v)		MIL	MIL	NIL	NIL	- NIL

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	on	
(a)	(i) Loans from Banks	SBI - VIDHAN MANDAL	-	
	(ii) Loans from financial institutions	- 10,49,000  -		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL		
	(b) dues to departments dealing with supply of water	MIL		
	(c) dues to departments dealing with supply of electricity	MIL		

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	(d) dues to departments dealing with telephones	NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	w/C	
	(f) Other dues, if any	NIC	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BPYPK1389E	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	NIC	
	(iii) Sales Tax (Only in case of proprietary business]	NIL	
	(iv) Property Tax	NIC	

## Personal Detail C. PTS/BLA-1089 GPF/CPF/PRAN No. Gender (DD/MM/YYYY) 75 04 Date of Birth Class/Group (A/B/C) Cadre (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) DARBHAMGA Home District I hereby declare that the above details are true to the best of my knowledge and belief.

Signature SurESH RUMAR
Name of Employee: QURESH RUMAR

Designation: DRIVER

Department: BIHAR YIDHAM SABHA
PATNA .

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

जुरेश कुमार